

[Mr. Speaker]

Shri Hari Vishnu Kamath (Hoshangabad): On a point of clarification. When a Member is released on parole from detention, is he entitled to attend the House? I raised this question sometime ago also. You were not pleased to give a categorical answer.

Mr. Speaker: I forgot probably.

Shri Hari Vishnu Kamath: You said you would examine the question.

Mr. Speaker: I have not studied it—I am sorry. I will take it up today. By tomorrow I will be able to say. If there are conditions attached, that he is released on parole for a specific purpose, then I cannot allow.

Shri Hari Vishnu Kamath: If it be unconditional?

Mr. Speaker: I will enquire from the Minister also. Can he throw any light on that?

Shri Hari Vishnu Kamath: The Law Minister is here; the Home Minister is also present.

Mr. Speaker: If a Member is released on parole—as in the case I have just now announced of Shri R. Umanath—for a month, can he during this period attend Parliament session?.... He might examine the point.

The Minister of Law (Shri G. S. Pathak): Yes.

Shri H. N. Mukerjee (Calcutta Central): As Chairman of one of the Parliamentary Committees, you required of Government to permit a Member released on parole to come before the Parliamentary Committee concerned in order to give his views in regard to a certain matter. Now the House is anxious to know what would be the position in this case. This is the budget session, the most important session of the year. Shri Umanath has been released on parole. In these conditions, I take it the Member would be very keen on attending the session. As far as I

am concerned, and as far as my information goes, he is very willing to come. Would you analogous to that course require Government to see to it that no impediment is placed in the way of his attendance?

Mr. Speaker: Let me hear the legal opinion and then I will decide.

Shri Vasudevan Nair (Ambalapuzha): Why not they release now at least Members of Parliament under detention?

Mr. Speaker: That cannot be decided in this manner.

Shri Hari Vishnu Kamath: When will the Law Minister make his statement?

Shri G. S. Pathak: Tomorrow.

Mr. Speaker: Dr. Lohia might now make his statement concerning a discrepancy or mistake in the statement of Shrimati Vijay Lakshmi Pandit.

12.08 hrs.

STATEMENT RE: REMARKS MADE BY A MEMBER AND REPLY THERETO

डा० राम मनोहर लोहिया (फर्रुखाबाद) :

अध्यक्ष महोदय, उस दिन जब मैंने कैलाश मानसरोवर और पूर्व वाहिनी ब्रह्मपुत्र की सीमा का जिक्र किया था तो माननीय विजयलक्ष्मी पंडित ने उस को कोई और सीमा समझ लिया था और मैं इतना बस्ता दूँ कि अभी जो कोलम्बो प्रस्ताव भारत की तरफ से या भारत के भिन्न राष्ट्रों की तरफ से चीन के सामने है उन से यह कैलाश मानसरोवर वाली सीमा करीब 20, 25 हजार वर्गमील जमीन ज्यादा भारत को दिलाती है तो इस के सम्बन्धमें मेरे पास इतिला आई थी श्री जार्ज फरनाण्डैस के जरिए, जो कोई 6, 7 महीने पहले ऐडगर स्नो से मिले थे और जिस के सम्बन्ध में यहाँ रोजाना शाम के एक दैनिक अखबार में खबर निकला था, एक खबर छपी थी एक लेख भी निकला था कि ऐसी बात चीन की सरकार कुछ

हालतों में सोचने के लिये तैयार है। यह चीज बहुत ही ग़ज़ब की है 25 हजार बगं मील ज्यादा ज़मीन कोलम्बो प्रस्ताव की अपेक्षा, लेकिन उस के ऊपर जब कभी मैंने सवाल पूछा तो एक लापरवाही का जवाब आया। मुझे माननीय विजयलक्ष्मी पंडित को पहले तो धन्यवाद देना है कि उन की गलती से यह सवाल लोक सभा के सामने कुछ ज्यादा प्रखर रूप में आ गया है। उन्होंने जब यह कहा कि उन्होंने यह लेख दो वर्ष पहले कहीं पढ़ा था एडगार स्नो का, तो मैं समझता हूँ कि कहीं कोई भूल हो गयी, कोई और लेख उन्होंने पढ़ा था। कैलाश मानसरोवर वालों का उस से कोई सम्बन्ध नहीं था और अगर वह अपनी यहाँ पर सफाई दे देते हैं तो उस के बाद मेरी आप से प्रार्थना होगी कि जो काम श्रीमती पंडित कर रही हैं वह काम सरकार को भी करना चाहिए।

और अपनी भूल को स्वीकार कर के इस में कुछ तहकीकात करनी चाहिए। मान लीजिए, एडगार स्नो ने

अध्यक्ष महोदय : माननीय सदस्य ने अपनी बात कह दी है।

डा० राम मनोहर लोहिया : मैं एक मिनट में खत्म किये देता हूँ

क्योंकि यह सिर्फ चीन का मामला नहीं है—यह भारत का अपनी ताकत का मामला है। मैं सिर्फ इतना आप से कह दूँ कि आज से कोई हजार बरस पहले जब भारत शक्तिशाली था, तब भारत की सीमाएँ या तो रहती थीं स्वतन्त्र तिब्बत पर, या रहती थीं कैलाश, मानसरोवर और पूर्ववाहिनी ब्रह्मपुत्र पर। यदि यह बात हम पिछले हजार बरस में भूल गए हैं, तो वह केवल हमारी कमजोरी की निशानी है। इस बात को भारत सरकार समझे, तो अच्छा है।

Shrimati Vijay Lakshmi Pandit
(Rihulpur): When on the 16th of last

month, Dr. Lohia made reference to an article by Edgar Snow, he also, as far as I recollect, mentioned that it had appeared in the magazine called *Look*. He was speaking in Hindi. I had two years earlier read an article by Edgar Snow which appeared in the American magazine *Look*. This article was a very important article. Edgar Snow had just returned from China, and this article—I do not remember the details—I think had some bearing on the Chinese aggression on our borders and things of that sort. It is for this reason that I intervened and said that I had met Mr. Edgar Snow after the writing of that article and I found that some of these views had been modified. It was after Dr. Lohia drew my attention to the fact that he was referring to something quite different and that, in my ignorance, not even knowing that there was an evening paper with the name of *Look* and confusing it with the American magazine *Look*, that I realised that it was only proper that I should express my regret for this mistake.

Since that time I have seen the proposals to which Dr. Lohia refers. I cannot claim that I remember every word of the Colombo proposals, but it certainly has left an impact in my mind that there is something beyond what was said in the Colombo proposals when these two are compared, subject to correction, but I would like to say that I am sorry I made this mistake and caused inconvenience to the hon. Members of the House and caused some distress to Dr. Lohia.

अध्यक्ष महोदय : चूंकि यह गलतियों को दुरुस्त करने का समय है, इसलिए मैं भी अपनी गलती दुरुस्त कर लूँ। उस दिन मेरे मुँह से निकल गया था कि मेरे पास श्री हवेली राम की चिट्ठी आई है कि मेरा कोई लड़का नहीं है। श्री मधु लिमये मेरे नोटिस लाए। वह चिट्ठी मैंने श्री मनोहरन्त को भेजी थी। उस चिट्ठी में श्री हवेली राम ने कहा था कि चमन लाल मेरा कोई लड़का

[अध्यक्ष महोदय]

नहीं है। उस को पढ़ने में मुझ से गलती हुई और मैंने समझा कि उस का कोई लड़का नहीं है। उस के और लड़के होंगे, उन के नाम और होंगे।

श्री स० मो० बनर्जी (कानपुर) : कमन लाल दूसरा लड़का है।

अध्यक्ष महोदय : यह तो मुझे पता नहीं है।

workers and peasants. We who are politicians give guidance; we settle the objectives and the targets in the country . . . (Interruptions).

श्री रामसेवक यादव (बाराबंकी) : भ्रमर प्रधान मंत्री मातृ भाषा में बोलें, तो कोई विकृत महसूस नहीं होगी।

श्री बागड़ी (हिसार) : प्रधान मंत्री मातृ भाषा में बोलें। अंग्रेजी उन को नहीं आती है और वह बोल नहीं पा रही हैं। (Interruptions).

Shrimati Indira Gandhi: We must rely on expert and specialist advice how to carry through these measures.

Many hon. Members have referred to the lack of progress in many fields. This I admit. I entirely agree that our pace had not been adequate to our needs. But I must submit that this is not because our objectives are wrong or unattainable but because we have failed to instil into our society the requisite degree of efficiency without which sufficient progress is not possible. If we look at the other countries, whether they be capitalist countries or socialist countries, we will find that those who have achieved notable progress are those which have laid the greatest stress on efficiency. Those countries have been able to harmonise science and technology in the greatest measure and in particular to use in the fullest measure the young talent of the country of the young minds which are teeming with ideas. While I shall need the guidance and help from those who have the experience of long years of public work, I should like to invite the co-operation of our young men and women in shaping the future of our country which they will inherit.

We are yet a long way from giving the sort of educational opportunities that our people should have. But we are proud that amongst those who have had the opportunity of being

12.13 hrs.

MOTION ON THE PRESIDENT'S ADDRESS—Contd.

The Prime Minister and Minister of Atomic Energy (Shrimati Indira Gandhi): Mr. Speaker, I have noted with great interest the points made in the debate on the President's Address, which contains an analysis of the problems and tasks confronting our country and the manner in which the Government proposes to tackle them.

Hon. Member Shri Kachhavaia, I believe, made a remark that notes were not being kept but I should like to inform him that detailed notes were kept and even the note of this particular remark came to me.

I welcome the comments and the suggestions and even the criticisms made by them because these help the Government to evolve concrete measures to face problems, to tackle them and to overcome the difficulties which the country is facing. In this House we have a tradition that on the question of welfare and prosperity of the people of our country, on the question of the integrity and security of our territory we all work in a spirit of co-operation regardless of party affiliations. I should like to have the same kind of spirit of co-operation throughout the nation, not only among our politician but even with other people such as the scientists, educationalists, industrialists,